## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

	NAME AND POST OF THE PROPERTY AND THE PR	
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	· :	
PETITION NUMBER	: TCP/169/2016	
NAME OF THE PETITIONER(S)	: Arti Meenakashi Muthiah	
NAME OF THE RESPONDENT(S)	: The Reliance Motor Company Private	Limited & 4 others
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) Keerthi K Akhil Zain	Coursel for Petitioner	67 dbmo
Abhiran Parthasaratt	ny	
2) S Sawthanaknishnah 2 M- Karitha Suraha Mr-Thyriyambak kannan	Coursel by Empondents	Comthe

## **ORDER**

Counsels for both the parties are present. Matter is posted for arguments of the Petitioner. Put up on **05.12.2017 at 10.30 A.M.** 

MEMBER (JUDICIAL)

ghk